NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

IA 3037/2024 In C.P. (IB)/137(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.07.2024**

NAME OF THE PARTIES: **GOSPELL DIGITAL TECHNOLOGY CO. LTD. V/s ALTIUS DIGITAL PRIVATE LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 3037/2024

1. Learned Counsel for the Applicant informs that Suspended Board responded them in the morning seeking one-week time to provide necessary information.
2. List this IA on **12.07.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna